

होगी तो वह भी आयेगी, सभी की आयेगी। मेरा भ्रमना क्या था कि जब आपके नुमाइन्दे वहाँ पर बैठे थे तो फिर एतराज नहीं उठाना चाहिए था।

श्री आर० बी० बड़ (खरगोन) : हमारे पांडे जी ने मंजूर किया है इसलिए हमें कोई आपत्ति नहीं है।

अध्यक्ष महोदय : फिर इनको यहाँ पर नहीं उठाना चाहिए था। लीडरों का फैसला होता है लेकिन ये यहाँ पर उठकर खड़े हो जाते हैं।

MR. SPEAKER I shall now put the motion moved by Shri Raj Bahadur, as modified, to the vote of the House.

The question is :

* That this House do agree with the 15th Report of the Business Advisory Committee presented to the House on the 17th November, 1971, subject to the modification that against item (27) of paragraph 2 of the Report, for "Monday, the 22nd November, 1971" "Tuesday, the 23rd November, 1971" be substituted.

The motion was adopted.

12.53 hrs.

FORWARD CONTRACTS (REGULATION) AMENDMENT BILL*

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUDHURY) : Sir, I move for leave to introduce a Bill further to amend the Forward Contracts (Regulation) Act, 1952.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Forward Contracts (Regulation) Act, 1952."

The motion was adopted.

SHRI MOINUL HAQUE CHOU-
DHURY : Sir, I introduce the Bill.

12.54 hrs.

STATEMENT RE. FORWARD CONTRACTS (REGULATION) AMENDMENT ORDINANCE

THE MINISTER OF INDUSTRIAL DEVELOPMENT (SHRI MOINUL HAQUE CHOUDHURY) : Sir, I lay on the Table a copy of the explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Forward Contracts (Regulation) Amendment Ordinance, 1971, as required under rule 71 (1) of the Rules of Procedure and Conduct of Business in Lok Sabha.

COMMISSIONS OF INQUIRY (AMENDMENT) BILL*

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : Sir, I move for leave to introduce a Bill to amend the Commissions of Inquiry Act, 1952.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to amend the Commissions of Inquiry Act, 1952."

The motion was adopted.

SHRI RAM NIWAS MIRDHA : Sir, I introduce the Bill.

12 55 hrs.

MOTION RE. ELEVENTH REPORT OF THE COMMISSIONER FOR LINGUISTIC MINORITIES—Con d.

MR. SPEAKER : Shri Mohapatra to continue his speech. He is absent. Shri Sambhal.

श्री इसहाक सभ्नी (भ्रमरोहा) : सदर साहब यह लिसानी अखिलयतों के कमिश्नर साहब की 144 सफे की रिपोर्ट हमारे सामने है। कमिश्नर साहब की हम बहुत इज्जत करते हैं और हम समझते हैं कि उन्होंने मेहनत की है, बड़ी

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